

(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

..  
D.A.No.20/99.  
- - - - -

Date of decision: January 5, 1999.  
- - - - -

Between:

K.Thirupathi. .. .. Applicant.

And

1.The Senior Accounts Officer,  
Office of the Prl. Chief Controller  
of Accounts, Central Board of  
Direct Taxes, Zonal Accounts Office,  
3rd Floor, Ayakar Bhavan,  
Basheerbagh, Hyderabad 500004.

2.The Prl. Chief Controller of Accounts,  
Central Board of Direct Taxes,  
Zonal Accounts Office, 3rd Floor,  
Ayakar Bhavan, Basheerbagh,  
Hyderabad 500004. .. .. Respondents.

Counsel for the Applicant: Sri K.Nageswara Reddy.

Counsel for the Respondents: Sri B.Narasimha Sarma.

CORAM:

Hon'ble Mr. Justice D.H.Nasir, Vice-Chairman.

Hon'ble Sri H.Rajendra Prasad, Member (A)

O R D E R

(by Hon'ble Mr.Justice D.H.Nasir,Vice-Chairman.)

Heard. It is well settled that the candidates  
who may not have been sponsored by the Employment Exchange  
may still be given an opportunity to appear at the interview  
if they possess the requisite qualifications for the post  
in question.

: 2 :

2. This O.A., is, therefore, disposed of with a direction to the Respondents to permit the Applicant for the ensuing examination to be held on 13-1-1999 or any subsequent date, if the applicant satisfies the respondents, that he possesses the requisite qualifications for the post.

3. The O.A., is disposed of accordingly.

No costs.



H. RAJENDRA PRASAD  
Member (A)



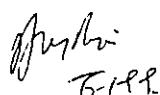
D.H. NASIR, J  
Vice-Chairman.

Date: 5th January, 1999

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Dictated in open Court.

sss.

C.C. by 6.1.1999  
(B.O.)

  
6-1999

URGENT

c.c. today

13/1/99

T.T. COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

copy to:

- 1) HVC
- 2) DR(A)
- 3) spare

M. D. H. Nabi, V.C.  
THE HON'BLE SHRI B. RANGARAJAN M(A)

AND

H. Rajendra Prasad  
THE HON'BLE SHRI B. S. SAI PARAMESWAR M(A)

DATED: 5-1-99

ORDER/JUDGMENT

MA/R.A./C.R. No.

DA. NO. 20/99

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

9 copies

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

11 JAN 1999

हैदराबाद भाष्यपीठ  
HYDERABAD BENCH